

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA  
UNSTARRED QUESTION NO 2288  
TO BE ANSWERED ON THE 6<sup>th</sup> MAY, 2016/ VAISAKHA 16, 1938 (SAKA)

LOAN RECOVERY

2288. SHRI A. ARUNMOZHITHEVAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has held any meeting/discussion with Public Sector Banks (PSBs) to review their efforts for loan recovery, if so, the details thereof;
- (b) whether the meeting has discussed ways to differentiate between wilful defaulters and unintentional defaulters of loans;
- (c) if so, the details thereof; and
- (d) the other deliberations made and the outcome arrived at in the said meeting?

ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

(a) to (d) : The quarterly performance review meeting is held with CEOs of Public Sector Banks(PSBs) to review their quarterly results including the position of Non-Performing Assets (NPAs) and the recovery efforts made by the PSBs.

In the last review meeting held on March 5, 2016, the PSBs were advised to take all measures to strengthen their recovery efforts.

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